

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

30.06.2008.

CP 31/2008 (OA No. 313/2005)

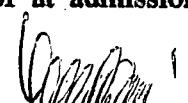
Mr. Shailendra Shrivastava, Counsel for applicant.

Heard learned counsel for the applicant.

We are of the view that it is not a case where notices is required to be issued in this case. If the applicant is aggrieved by the action of the respondents in not canceling the panel dated 29.06.2005 of Section Engineer in the pay scale of Rs.6500-10500 the proper course for the applicant is to file separate OA.

With these observations, this CP is disposed of at admission stage.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

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2